MANIPUR GAZETTE

E X T R A O R D I N A R Y
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No. 294 **Imphal, Monday, November 23, 2026** **(Agrahayana 2, 1948)**

GOVERNMENT OF MANIPUR
DEPARTMENT OF PERSONNEL & ADMINISTRATIVE REFORMS
(PERSONNEL DIVISION)

N O T I F I C A T I O N

Imphal, the 5th November, 2026

No. RRDP-2/1/2022-DP-DP: In exercise of the powers conferred by the Proviso to Article 309 of the Constitution of India, the Governor of Manipur hereby makes the following rules regulating the method of recruitment to the post of **Principal,** Government Dance College in the Department of Art & Culture, Manipur, Manipur as shown in the M.P.S.C. Form-8, namely: -

1. Short title:- These rules may be called the Department of Art & Culture, Manipur, **Principal, Government Dance College,** Recruitment Rules, 2026.

2. Application:- These rules shall apply to the post specified in column 1 of the M.P.S.C. Form-8 hereto annexed.

3. Classification, Scale of pay, method of recruitment etc.:- Classification of the said post, scale of pay, method of recruitment and other matters connected therewith shall be as specified in the columns 3 to 13 of the said MPSC Form-8.

4. Disqualifications**:-**

(a) No person , who has more than one wife living or who having a spouse living, marries in any case in which such marriage is void by reason of its taking place during the life time of such spouse, shall be eligible for appointment to the aforesaid post, and

(b) No woman, whose marriage is void by reason of the husband having a wife living at the time of such marriage or who has married a person who has a wife living at the time of such marriage, shall be eligible for appointment to the said post.

Provided that the Governor of Manipur may, if satisfied that there are special grounds for so ordering, exempt any person from the operation of this rule.

5. "Power to relax - Where the Governor is of opinion that it is necessary or expedient so to do, he may order, for reasons to be recorded in writing and in consultation with the Department of Personnel & Administrative Reforms(Personnel Division), Govt. of Manipur for relaxation of any of the provisions of these rules with respect to any class or category of persons or posts."

6. These rules shall come into force with effect from the date of publication in the Manipur Gazette.

By orders & in the name of the Governor,

M RABICHANDRA SINGH,
Under Secretary to the Govt. of Manipur.

M.P.S.C. FORM NO. 8

RECRUITMENT FULES FOR THE POST OF PRINCIPAL, GOVERNMENT DANCE COLLEGE UNDER THE DEPARTMENT OF ART & CULTURE, GOVERNMENT OF MANIPUR

1.	Name of Post	Principal
2.	No. of Post	1(One)
3.	Classification	G.C.S. Class-I (Gazetted)
4.	Scale Pay	Level-9 (pre-revised 4400 GP) in Pay Matrix under M.S. (RP) Rules, 2019
5.	Whether Selection post or non-selection	Selection
6.	Age for direct recruit	38 (thirty-eight) years and below (upper age limit is relax able for Government servant appointed under the Govt. of Manipur to the extent of the period of continuous service put in the post/service and by 5 years for SC/ST candidates and by 3 years for OBC candidates. Further, a government servant who belongs to SC/ST will get the facility admissible to SC/ST candidates.)
7.	Educational and other qualification required for direct recruits	**ESSENTIAL:** 1. Bachelor's Degree from a recognized University/institution. 2. Post Graduate Diploma from the J.N.M.D. Akademi or Acharya of Manipur Dance from Govt. Dance College. 3. 10 (ten) years teaching experience as Sr. Guru/ Sr. Lecturer of Dance of a recognised dance College. **Desirable:** (1) An Awardee of Sangeet Natak Academy/Manipur State Kala Academy (2) Knowledge of Hindi & Manipuri
8.	Whether age and educational prescribed for the direct recruitment will apply in the cases of promote	N.A.
9.	Period of probation if any	2 (two) yrs.
10.	Method of rectt. whether by direct rectt. Or by promotion or by deputation/ transfer & percentage of the total sanctioned post to be filled by various methods	By promotion failing which by direct recruitment
11.	In case of rectt. by promotion/ deputation/ transfer, grade from which promotion/ deputation/ transfer to be made	**PROMOTION** Vice-Principal, Government Dance College having at least 3 (three) years regular service in the grade.
12.	If a D.P.C exist, what its composition	Class-I D.P.C.

13.	Circumstances in which MPSC is to be consulted in making recruitment	As required under MPSC (exempted from consultation) Regulation, 1972

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Digitally signed by
Thingbaijam Binodkumar Singh
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